

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-42-2020**

Yeshwant Bhagat

... Petitioner

Versus

Inspector General, Prisons

... Respondent

Shri Ryan Menezes, Advocate for the Petitioner.

Shri Sagar Dhargalkar, Additional Public Prosecutor for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 1st September 2020****P.C. :**

By consent, post the matter on 03.09.2020.

2. Meanwhile, the petitioner's counsel may place on record (online) the additional documents.

DAMA SESHADRI NAIDU, J.

NH